

(3)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

ORIGINAL APPLICATION NUMBER 1078 OF 2005

ALLAHABAD THIS THE 07th DAY OF NOVEMBER 2005

HON'BLE MR. S.C. CHAUBE, MEMBER (A)

Mahesh Chandra Nayak, S/o Late Shyam Sunder,  
Retired Parcel Porter, R/o Munna Auto Garage,  
New Motor Stand, Mauranipur, Distt. Jhansi (U.P.).

.....Applicant

(By Advocate: Shri R.P. SINGH)

1. Union of India through General Manager,  
North Central Railway, Allahabad.
2. D.R.M, Jhansi Division, Jhansi.

..... Respondents

(By Advocate: Shri )

O R D E R

Through this O.A the applicant has sought direction to the respondents for appointment on compassionate grounds.

2. The father of the applicant, who was working as P/Man Grade 'A' in substantive capacity, was medically de-categorized on 19.10.1980 for A/II, III and B/I, II but was declared fit C/I. Again on 18.02.1993 the father of the applicant was declared medically unfit. Thereafter the screening committee finally found the no job is available for Shaym Sunder. The father of the applicant expired on 20.01.2005. On 28.02.2005 the applicant preferred a representation to the General Manager, North Central Railway, Allahabad for his appointment on

*Shyam*

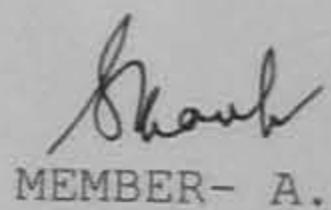


compassionate grounds. According to the applicant the same is pending consideration by the competent authority.

3. I have heard learned counsel for the applicant who stated that the applicant will be satisfied if a direction is issued to the respondents to consider and decide the representation of the applicant within a stipulated time frame.

4. Accordingly the respondent No. 2 i.e. D.R.M, N.C.R, Jhansi Division, Jhansi is directed to consider and decide the representation of the applicant within a period of 4 months from the date a copy of this order alongwith copy of representation is filed. The respondent No. 2 shall pass a detailed and speaking order under intimation to the applicant.

5. With the aforesaid observations, the O.A is disposed of at the admission stage itself. No costs.

  
MEMBER- A.

/ANAND/